

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 9

COURT NO. : 1

25.11.2019

O.A./260/164/2017

B BARIHA
-V/S-
D/O POST

ITEM NO:69

FOR APPLICANTS(S) Adv. : Mr. D. P. Dhalsamant

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted that he does not want to press the OA. Hence, the OA is disposed of as not pressed. Ld. Counsel for the respondents is present.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>